IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-29/2008

In the matter of:

C.L. Precision Tools and Foundry (P) Ltd.

.. PETITIONER

SECTION:

Under Section 397/398

Order delivered on 27.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

Mr. Arun Saxena, Advocate Mr. Nalini, Adv. Mr. Sangram Patneck, Advocate Mr. Prateck Crupta, Advocate

Mr. Ashok Manchanda, R-2 in person

ORDER

At the request of the Learned Counsel for the parties, the matter is adjourned to 05.12.2017.

> (R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 27.10.2017